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ted to Government on the 8th June, 1971 by the Action Committee of the Small Scale Industries Association, Ludhiana urging to abolish the central excise duty on nuts, bolts and screws levied in the current year's budget; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (2) Yes, Sir.

(b) The memorandum is under the consideration of the Government.

Integration of Social Security Schemes

3733. SHRI MUHAMMED SHERIFF: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether Government have considered the question of integration of all the existing social security schemes in the country; and
- (b) if so, the progress achieved in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMAS-WAMY): (a) Yes, Sir.

(b) A special officer has been appointed in the Department of Labour and Employment to examine the legal, administrative and organisational matters connected with the integration of social security schemes and to prepare a blue-print of integration by the end of July, 1971.

आयुर्वेदिक औवधियां तैयार करने में सोने का उपयोग

3734. श्री महादीपक सिंह : क्या बिल मन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या शुद्ध स्वर्ण आयुर्वेदिक दवायें तैयार करने हेतु उपयोग में लाया जाता है ; और
 - (स) यदि हां, तो इस सम्बन्ध में आयुर्वे-

दिक दवाओं के निर्माताओं को शुद्ध स्वर्ण उपलब्ध कराने के लिये सरकार का क्या कार्य-वाही करने का विचार है ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री के० आर॰ गणेश): (क) जी, हां। कुछ आयुर्वेदिक औषियों के निर्माण में सोने का प्रयोग किया जाता है।

(ख) आयुर्वेदिक औषधियों के निर्माताओं को (995 शुद्धि का) मोना, मानक सुवर्ण छड़ों के रूप में, नियन मात्रा के आधार पर दिया जाता है।

Grants and Loans from East and West Germany

3735. SHRI P. K. DEO: Will the Minister of FINANCE be pleased to state the amount of official bilateral grants and loans granted to India during the last three years by West Germany and East Germany, separately?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): Official loans extended to India by the Federal Republic of Germany during the three years 1968-69 to 1970-71 amount to Rs. 146.45 crores. As regards grants from this country, information is being collected from the concerned Ministries and will be laid on the Table of the House.

There are no official grants or loans from the German Democratic Republic.

Scholarships Offered by Federal Republic of Germany and German Democratic Republic

3736. SHRI P. K. DEO: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state;

- (a) the number of various scholarships offered to and utilised by India by (i) the Federal Republic of Germany and (ii) the German Democratic Republic separately during the last three years, year-wise; and
- (b) the number of scholarships utilised by India during the above period?